

IRDA/F&A/CIR/MISC/ 126 /05/2021

6<sup>th</sup> May 2021

To

All Insurers and Reinsurers (including FRBs)

Sub: Extension of time limit for filing of returns to the Authority and uploading the Public Disclosures on websites of insurers

The insurers are required to furnish various regulatory returns and upload the Public Disclosures on their website pursuant the instructions issued by the Authority.

- 2. In view of the partial lockdown and the restrictions imposed by the various states to contain the spread of the COVID 19 pandemic, it has been decided that the time limit for furnishing all monthly, quarterly, half yearly and annual returns for the period ending on 31.03.2021 is **extended by a period of 30 days**. Further the time limit for ensuring compliance with the directions regarding Public Disclosures on websites by insurers, for the period ended on 31.03.2021, is also **extended by a period of 30 days**. The insurers may avail the additional time and ensure compliance with the requirements of all regulatory filing and uploading of the public disclosures.
- 3. All insurers shall continue to file the solvency position with the Authority on monthly basis within 15 days from the end of the respective month.

Sd/-(Dr. Mamta Suri) Chief General Manager (F&A)